

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 26235-
26236/2019

CHAIRMAN / MANAGING DIRECTOR BHARAT SANCHAR NIGAM LIMITED & ORS.

Petitioner(s)

VERSUS

BRIJ BHUSHAN SINGH

Respondent(s)

Date : 16-12-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Suresh Kumar Garg, Adv.
Mr. Neeraj Dutt Gaur, Adv.
Mr. Piyush Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar